

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 98/(MAH)/2013  
CA No.

CORAM:



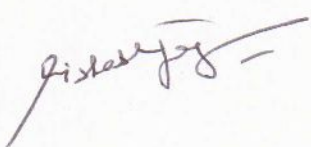

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE PARTIES: Pratima Arun Parekh  
V/s.  
M/s. AAP Realtors Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and  
241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	2. T. ANSHYARUJINA with K. J. SWARKAS AND P. S. DAMODAR	ADVOCATES i/b Kanya & Co for PETITIONERS	
2.	Ankit Lohia with Rupesh Genter	i/b I Legal. For Representation, 2, 3, 5, 6, 8, 9, 11, 12, 13	
3.	Rishabh Jagani	i/b DSK Legal for R. 15	
4.	Amand Chovatia	i/b Yogesh Adhva For R. 1	

OrderCP No. 98/397-398/CLB/MB/MAH/2013

For having Advocates reported that the efforts are in progress for settlement between the parties, at request, list this matter on 18.10.2016.

**sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

**sd/-**

**V. NALLASENAPATHY**  
Member (Technical)